

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 6
CA-(CAA)-73(PB)/2019

IN THE MATTER OF:

Dhampur Infrastructure LLP and Jeevantica Green Ventures Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 25.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant none.

ORDER

Learned counsel for the petitioner is not present. In the interest of justice, hearing is deferred to 02.05.2019.


(M. M. KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)